

**GOVERNMENT OF NCT OF DELHI  
DEPARTMENT OF TRADE & TAXES  
VYAPAR BHAWAN, NEW DELHI  
(ADMINISTRATION BRANCH)**

No.F.III/7/CST/Misc/2000/Estt./Pt../11210-14

Dated: 22.09.2009

**ORDER**

Consequent upon the joining of Sh. Sudhir Kumar, IAS, Addl. Commissioner (T&T) in this Department and in partial modification of previous orders, I am directed to issue allocation of work with immediate effect, as under:

| <b>S. N.</b> | <b>Name &amp; Designation</b>                     | <b>Work Allocation</b>   |
|--------------|---|--|
| 1.           | Sh. Sudhir Kumar, IAS (i)<br>Addl. Commissioner-I | Objection hearing above the pecuniary limit of Rs. 15 lacs pertaining to Zones III, IV, V, VIII, IX, X, KCS and Special Zone under the DVAT Act.       |
|              | (ii)  | CFC  |
|              | (iii)   | Planning   |
|              | (iv)  | Forms Branch   |
|              | (v)   | Special Zone   |
| 2.           | Sh. K.K. Jindal (i)<br>Addl. Commissioner-II      | Appeals and Revisions above the pecuniary limit of Rs. 15 lacs pertaining to all Zones and KCS & Special Zone under the CST Act and erstwhile DST Act. |
|              | (ii)  | RTI  |
|              | (iii)   | Public Relations   |
|              | (iv)  | Policy*  |
|              | (v)   | Law & Judicial*  |
|              |   | (*All Law & Judicial and Policy files shall also be shown to the Addl. Commissioner-I.)  |
| 3.           | Sh. S. P. Singh (i)<br>Addl. Commissioner-III     | Objection hearing above the pecuniary limit of Rs. 15 lacs pertaining to Zones I, II, VI and VII under the DVAT Act.                                   |
|              | (ii)  | CRC  |
|              | (iii)   | Operations   |
|              | (iv)  | KCS  |
|              | (v)   | Eco. Analysis  |
|              | (vi)  | Refunds  |
|              | (vii)   | Enforcement  |
|              | (viii)  | Vigilance  |
|              | (ix)  | Research & Statistics  |
|              | (x)   | Internal Audit Branch  |
|              | (xi)  | R&I  |
|              | (xii)   | H.R. (Admn.)/Training/Library  |
|              | (xiii)  | Recovery & Collection  |

| S. N. | Name & Designation | Work Allocation      |
|-------|--------------------|----------------------|
|       | (xiv)              | Coordination         |
|       | (xv)               | Finance & Accounting |
|       | (xvi)              | Systems & TPS        |
|       | (xvii)             | VAT Audit            |

This issues with the prior approval of Commissioner, Trade & Taxes.

**(S. P. Singh)**

Addl. Commissioner (HR)

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Copy for information to :-

1. PS to Commissioner, Trade & Taxes.
2. All Additional Commissioners / Jt./Dy. Commissioners, Trade & Taxes.
3. Sr. Accounts Officer/All Branch Incharges.
4. Guard file.
5. President, Delhi Sales Tax Bar Association, 2<sup>nd</sup> Flr., Trade & Taxes Deptt.

**(S. P. Singh)**

Addl. Commissioner (HR)